

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.9 - IA/675(AHM)2024 in IA 694 of 2020
in
CP(IB) 473 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SVM Cera Pvt Ltd

.....Applicant

V/s

Gangotri Glazed Tiles Pvt Ltd

.....Respondent

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Adv.

For the Respondent :

ORDER

IA/675(AHM)2024 in IA 694 of 2020

This application is filed by the Liquidator for placing on record the 14th progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 675 of 2024 stands disposed of.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)